SHRI SAMIRUL ISLAM: "Sir, the Indian scientists are being demeaned. The Party loyalists from the IITs are doing this. Through you, I want to convey this to Indian Government and Prime Minister, that if we keep reiterating the motto "Viksit Bharat" and if we really want this to be realised, then, we need to create IITs which are free of all prejudices. "

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Samirul Islam: Shri M. Mohamed Abdulla (Tamil Nadu), Dr. John Brittas (Kerala), Shri M. Shanmugam (Tamil Nadu), Ms. Sushmita Dev (West Bengal), Shri Muzibulla Khan (Odisha), Shri Debashish Samantaray (Odisha), Shri Saket Gokhale (West Bengal), Shri Mohammed Nadimul Haque (West Bengal), Shri Prakash Chik Baraik (West Bengal), Shrimati Sagarika Ghose (West Bengal), Shri Jose K. Mani (Kerala), Ms. Dola Sen (West Bengal), Shri Jawhar Sircar (West Bengal), Dr. Fauzia Khan (Maharashtra), Dr. V. Sivadasan (Kerala), Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil Nadu), Dr. Ajeet Madhavrao Gopchade (Maharashtra) and Shri P.P. Suneer (Kerala).

Now, Dr. Anil Sukhdeorao Bonde, 'Demand to Include Twins under the Two Children Policy for Garib Kalyan Yojana and other Government Sponsored Schemes'.

Demand to include twins under the two children policy for Garib Kalyan Yojana and other Government sponsored schemes

डा. अनिल सुखदेवराव बोंडे (महाराष्ट्र): आदरणीय उपसभापति महोदय, मैं "प्रधानमंत्री गरीब कल्याण योजना" तथा अनेक लाभदायी योजना के लिए एक कुटुंब में दूसरी बार होने वाले जुड़वा बच्चे का अपवाद करके दो अपत्य की पात्रता रखने के बारे में यह विषय रख रहा हूँ।

उपसभापति महोदय, 2014 से प्रधान मंत्री नरेन्द्र मोदी जी के नेतृत्व में गरीब कल्याण योजना कार्यान्वित है, जिसमें 80 करोड़ लोगों को मुफ्त राशन, साढ़े चार करोड़ लोगों को घर और अभी 3 करोड़ से ज्यादा लोगों को घर, शौचालय तथा आयुष्मान भारत योजना का लाभ मिल रहा है। भारत की जनसंख्या में दिन ब दिन बढ़ोतरी हो रही है। भारत की जनसंख्या नियंत्रण के लिए एक परिवार में दो बच्चों का रहना अपेक्षित है, लेकिन यह दुर्भाग्यपूर्ण बात है कि कुछ परिवारों में दो से ज्यादा 5 से लेकर 8, 10 तक बच्चों को जन्म दिया जाता है। उसके लिए न तो कोई बंधन माना जाता है और न ही जनसंख्या नियंत्रण का ख्याल रखा जाता है। गरीब कल्याण योजना तथा अनेक लाभदायी योजना के लिए एक परिवार में दूसरी बार होने वाले जुड़वा बच्चों का अपवाद करके इसकी पात्रता रखना जरूरी है। राशन जैसी योजना में प्रति व्यक्ति 5 किलो अनाज दिया जाता है। यदि दो बच्चे रहें तो 10 किलो अनाज ही मिलता है, लेकिन यदि 8 बच्चे रहें, तो हस्बैंड-वाइफ और उनके 8 बच्चों के लिए 50 किलो अनाज दिया जाता है। जब वे बच्चे बड़े हो जाते हैं, तो फिर उनके भी कुटुंब बनते हैं और फिर ज्यादा कुटुंब के लिए "प्रधानमंत्री आवास योजना" के अंतर्गत ज्यादा घर बनते हैं। यानी, यह दो अपत्य को जन्म देने वाले सर्व साधारण

गरीब कुटुंब के ऊपर अन्याय है। जो संविधान को मानता है और कानून के अनुसार देश की भलाई के लिए दो अपत्य को जन्म देता है, उसको कम लाभ मिलता है। इसलिए गरीब कल्याण योजना तथा अन्य लाभदायी योजनाओं की पात्रता के लिए दो अपत्य के कुटुंब को ही पात्र किया जाना चाहिए, ताकि गरीब कल्याण के साथ-साथ जनसंख्या नियंत्रण का कार्य भी देश के हित में संभव हो सके। अतः आपके माध्यम से मैं सभी सम्मानित सदस्यों का इस विषय पर समर्थन चाहता हूँ और उनसे एसोसिएट करने की विनती करता हूँ, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. Anil Sukhdeorao Bonde: Shri Devendra Pratap Singh (Chhattisgarh), Shri Dorjee Tshering Lepcha (Sikkim), Shri Jose K. Mani (Kerala), Dr. Fauzia Khan (Maharashtra), Shri M. Mohamed Abdulla (Tamil Nadu), Shri Mayankbhai Jaydevbhai Nayak (Gujarat), Shri Babubhai Jesangbhai Desai (Gujarat), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Kesridevsinh Jhala (Gujarat), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Ram Chander Jangra (Haryana), Shri Naresh Bansal (Uttarakhand), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Dr. Sumer Singh Solanki (Madhya Pradesh), Dr. Kalpana Saini (Uttarakhand), Shrimati Seema Dwivedi (Uttar Pradesh), Shrimati S. Phangnon Konyak (Nagaland), Ms. Kavita Patidar (Madhya Pradesh), Shri Banshilal Gurjar (Madhya Pradesh), Shri Sanjay Seth (Uttar Pradesh), Ms. Indu Bala Goswami (Himachal Pradesh), Shrimati Darshana Singh (Uttar Pradesh), Dr. Laxmikant Bajpayee (Uttar Pradesh), Shri Lahar Singh Siroya (Karnataka), Shri Krishan Lal Panwar (Haryana), Shri Baburam Nishad (Uttar Pradesh), Shri Mithlesh (Uttar Pradesh), Shri Madan Rathore (Rajasthan), Dr. Parmar Jasvantsinh Salamsinh (Gujarat), Dr. Bhim Singh (Bihar), Shri Balyogi Umeshnath (Madhya Pradesh), Shri Subhash Barala (Haryana), Shri Amar Pal Maurya (Uttar Pradesh), Shri Maharaja Sanajaoba Leishemba (Manipur), Dr. Bhagwat Karad (Maharashtra), Shrimati Dharmshila Gupta (Bihar), Dr. Sikander Kumar (Himachal Pradesh), Shri Deepak Prakash (Jharkhand), Shri Brij Lal (Uttar Pradesh), Shri Aditya Prasad (Jharkhand), Dr. Sasmit Patra (Odisha) and Shrimati Ramilaben Becharbhai Bara (Gujarat).

Now, Shri Rajeev Shukla, 'Demand to Create a Climate Resilient Infrastructure in Himachal Pradesh and Announce a Comprehensive Rehabilitation Package.'

Demand to create a climate resilient infrastructure in Himachal Pradesh and announce a comprehensive rehabilitation package

श्री राजीव शुक्ला (छत्तीसगढ़): उपसभापति महोदय, हिमाचल प्रदेश में लगातार - आपको पता है